

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 121
IA-1648/ND/2021
(IB)-1281(ND)/2018

IN THE MATTER OF:

Stride Autoparts Ltd. (SAPL)	...	Applicant
Vs.		
Devendra Singh	...	Respondent

Order under Section 9 of IBC

Order delivered on 18.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Ms. Varsha Banerjee Adv. for R-4 to 10
Mr. Alok Dhir, Mr. Mukund Rawat, Advs for R-1 to 3

ORDER

IA-1648/ND/2021:

This is an application filed by the Liquidator. Pleadings are complete.

List for hearing on **06.10.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA